

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 126
(TO BE ANSWERED ON THE 13th March 2023)

INTERNATIONAL AIRPORT IN MADHYA PRADESH

*126. SHRI VIVEK K. TANKHA

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government is planning an international airport in the State of Madhya Pradesh, as demand for the same has multiplied manifold; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Jyotiraditya M. Scindia)

(a) and (b): A Statement is laid on the Table of the House.

Statement in reply to parts (a) and (b) of the Starred (*) Question No. 126 for answer on 13.03.2023 regarding 'International Airport in Madhya Pradesh'

(a) and (b): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which provides detailed guidelines, procedures and steps related to construction of Greenfield airports across the country. Under the GFA Policy, the project proponent- an airport developer or the respective State Government willing to establish a Greenfield airport is required to send a proposal to the Ministry of Civil Aviation (MoCA) in the prescribed format for 2-stage approval process i.e., 'Site Clearance' followed by 'In-Principle' approval. So far, as per GFA Policy, GoI has not received any proposal for development of International Greenfield airport in Madhya Pradesh.

Indore airport has been declared as Customs Notified Airport, wherefrom International flight operate to Dubai, at present.
